



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 1st November 2021 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:00 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAKHETO SEMA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL SIT AT 10:00 AM**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-I), ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 01-11-2021 TO 03-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
56	WP(C)/3546/2021 FIXED	BHANU BORAH AND 10 ORS <b>Versus</b> STATE OF ASSAM AND 33 ORS	MR. K N CHOUDHURY MR. D P BORAH	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1193/2021 <b>in WP(C)/3546/2021</b>	BHANU BORAH AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. K N CHOUDHURY MR. D P BORAH	
<b><u>ADMISSION</u></b>				
57	ITA/233/2017 FIXED	PRINCIPAL COMMISSIONER OF INCOME TAX <b>Versus</b> SHRI LALCHAND AGARWAL	MR.D K BAGCHI	
58	WP(C)/5146/2020 FIXED	PADMA KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G J SHARMA MR G J SHARMA DR. J L SARKAR MR S NATH MR. B K HAZARIKA	MR. A BARKATAKI SC, NF RLY
59	WA/249/2021 FIXED	HEMA KANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS N DEKARAJA MS N DEKARAJA	GA, ASSAM SC, TIWA AUTONOMOUS COUNCIL
60	WA/266/2021 FIXED	AGRIM INFRA PROJECTS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MR. U GOSWAMI MR. S BANERJEE	GA, ASSAM MR K CHOUDHURY (r-5) MR. S P SHARMA (r-5) MS U SHARMA (r-5) SC, G M D A

61	<b>WITH</b> WA/267/2021	AGRIM INFRA PROJECTS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MR. S BANERJEE	GA, ASSAM MR K CHOUDHURY (R-5) MR. S P SHARMA (R-5) MS U SHARMA (R-5) SC, G M D A
62	<b>WITH</b> WA/281/2021  CAVT. NO. 06662/021 CAVT. NO. 06662/021,	AGRIM INFRA PROJECTS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MR. S BANERJEE	GA, ASSAM MR. S P SHARMA MS U SHARMA FOR CAVEATOR SC, G M D A
63	<b>WITH</b> WA/282/2021  CAVT. NO. 06692/021 CAVT. NO. 06692/021,	AGRIM INFRA PROJECTS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MR. S BANERJEE	GA, ASSAM MR. S P SHARMA FOR CAVEATOR SC, G M D A
64	WA/276/2021 FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> ABDUL MANAF	MR. N J KHATANIAR (SC, EDUCATION)	
<b>ORDERS</b>				
65	WA/160/2018 FIXED	MUSTT JUNUFA BIBI <b>Versus</b> MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1298/2020 in WA/160/2018	MUSTT PADMA BEGUM @ PADMA BIBI <b>Versus</b> JUNUFA BIBI AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA	MR. Y S MANNAN SC, HEALTH
66	WA/135/2019 FIXED	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	MR. R K D CHOUDHURY GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1761/2019 in WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
67	<b>WITH</b> PIL(Suo Moto)/1/2019	XXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR D K DAS MR. P P BARUAH MR. D MAZUMDAR (R5) MS. S KANUNGOE (R5) MR. K GOSWAMI MS. A NEOG MR H BETALA MR C KUMAR MS M KAKOTY MR. A SANDILYA
68	<b>WITH</b> WP(C)/2212/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT(SHAPE) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
69	I.A.(Civil)/1185/2019 in WA/12231/2018	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. <b>Versus</b> SAHABUDDIN SEIKH AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, CO OP MR. R ALI MR M Z SHAH MR. H A AHMED SR, GA, ASSAM
70	<b>WITH</b> WA/12232/2018 (Filing Number)	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. <b>Versus</b> SAHABUDDIN SEIKH AND 2 ORS		

71	WA/99/2021 FIXED	SRI DEBANANDA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	GA, ASSAM
72	WA/190/2021 FIXED	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	
<b>HEARING</b>				
73	WA/201/2018 FIXED (AS FIRST ITEM)	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
	<b>WITH</b> I.A.(Civil)/2404/2018 in WA/201/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
74	WA/212/2018	MOHESWAR BRAHMA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
75	WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
76	WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/4271/2019 in WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU SC, BTC
77	WA/222/2018	SRI DANSWRANG BORO AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
78	WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
79	WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
80	WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> I.A.(Civil)/3980/2018 in WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
81	WA/49/2019	SRI RINGKHANG KHUNGUR BAGLARI AND 72 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	
82	WP(C)/838/2018 FIXED	MRINMOY SAIKIA AND 72 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS G BORA MR. M BHAGAWATI	GA, ASSAM

83	ITA/11/2019 FIXED	PRINCIPAL, COMMISSIONER OF INCOME TAX <b>Versus</b> SHRI ANANTA CHARAN NAYAK	MR. S SARMA MR. D K BAGCHI	MR R GOENKA MR A GOENKA
84	WP(C)/3991/2019 FIXED, CAVT.NO./220/2019	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> TAZIMUL ISLAM	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED FOR CAVEATOR
85	WA/122/2021 FIXED	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS <b>Versus</b> PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. D BORAH	MS. S B CHOUDHURY
86	WA/148/2021 FIXED	MADHAB DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
	<b>WITH</b>			
87	WA/149/2021	KHANINDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
	<b>WITH</b>			
88	WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
	<b>WITH</b>			
89	WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Monday,1st November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-II), ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 01-11-2021 TO 03-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<b>MOTION</b>		
28	WP(C)/5803/2021 B/O	MUSSTT RUKIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D K BAGCHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 01/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Monday,1st November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
48	Crl.Pet./575/2021 FIXED	THE STATE OF ASSAM <b>Versus</b> TOMJIDUR RAHAMN AND ANR	MR. M PHUKAN	MR I U CHOUDHURY (R2) MR. A AHMED (R2)
	<b>WITH</b> I.A.(Crl.)/442/2021 <b>in</b> Crl.Pet./575/2021	ASSAM TRADING AND MARKETING AGENCY, <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. M A I HUSSAIN	PP, ASSAM
49	Crl.Rev.P./240/2021	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/441/2021 <b>in</b> Crl.Rev.P./240/2021	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY	PP, ASSAM
50	WP(C)/5472/2021	M/S SK TRADING CO. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM SC, RAILWAY
51	WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1805/2021 <b>in</b> WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM

52	WP(C)/5699/2021 CAVT. NO.06982/021, WITH CAVEAT NO. 698/2021, FIXED	BABUL DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA MS A BHUYAN	SC, CO OP MR. B CHAKRAVARTY MR. S UPADHAY FOR CAVEATOR
53	WP(C)/5780/2021 B/O	GOURAV GOHAIN BORUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY

**ADMISSION**

54	WP(C)/7113/2015 FIXED	M/S BISWANATH KOIBORTA CO- OPERATIVE FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH MS.U GOGOI	GA, ASSAM SC, AG
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**ORDERS**

55	WP(C)/5350/2021 FIXED	AMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN	SC, PNRD GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
SPECIAL DIVISION BENCH), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
20	I.A.(CrI.)/404/2021 FIXED, WITH O/N in CrI.A./162/2021 <b>WITH</b> CrI.A./162/2021	JAMER ALI @ JOMER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  JAMER ALI @ JOMER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY  MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM    PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
62	Bail Appln./3043/2021 B/O	MD. AKRAM AZIZ <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
<b><u>MOTION</u></b>				
63	Crl.Rev.P./249/2021 B/O	MD. TAHIRUL ISLAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI	PP, ASSAM
64	Crl.Pet./609/2021 FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> NAZRUL ALI AND 2 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR P KATAKI (R-1) MRS R BEGUM (R-1) MRS. M D BORUAH (R-1)
<b><u>BAIL HEARING (BA)</u></b>				
65	Bail Appln./2820/2021 FIXED	RAJESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
<b>WITH</b>				
66	AB/3124/2021	ARUP SARMAH <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
67	AB/1000/2021 FIXED	HABIZUR RAHMAN @ HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA MS S ROY	PP, ASSAM
68	AB/3085/2021 FIXED	SANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MRS. S ISLAM	PP, ASSAM

69	AB/3350/2021 FIXED	HARSAJIT KALITA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
70	AB/3426/2021 FIXED	GURDEEP SINGH <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

**ORDERS**

71	CrI.Pet./171/2021 FIXED	BINAY KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,1st November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II]**

**THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH, IF TIME PERMITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67 )  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 01-11-2021 TO 03-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	Cont.Cas(C)/399/2021 FIXED	DR. D KOTESWARA RAJU <b>Versus</b> PROFESSOR SIVAJI BANDYOPADHYAY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
	<b>WITH</b>			
55	WP(C)/7942/2019	D. KUTESWAR RAJU <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, NIT
	<b>WITH</b>			
	I.A.(Civil)/3550/2019 <b>in</b> WP(C)/7942/2019	D. KUTESWAR RAJU <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY SC, NIT
56	WP(C)/5747/2021 FIXED	SIMANTA JYOTI BARUAH AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
<b>ORDERS</b>				
57	Cont.Cas(C)/236/2019 WITH WP(C) 3131/2016 (D/O), FIXED	DIPENDRA ADHIKARI AND 7 ORS. <b>Versus</b> BISWAJIT PEGU AND ANR.	MS. A BHATTACHARYYA MR. P KALITA	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
	<b>WITH</b>			
58	Review.Pet./106/2019	THE DEPUTY COMMISSIONER, KAMRUP (METRO) DISTRICT, <b>Versus</b> SRI DIPENDRA ADHIKARI AND 10 ORS.	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI	GA, ASSAM MS. A BHATTACHARYYA MR. S BANIK (r-1 to 7) MR. P N GOSWAMI MR. P KALITA MR. I KALITA MR. K P PATHAK MR. B M CHOUDHURY SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



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**[ For Monday,1st November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63 ) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
82	AB/494/2021 FIXED	AHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
83	AB/2766/2021 FIXED	SABER ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



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**[ For Monday,1st November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CRIMINAL PETITION) ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 01-11-2021 TO 03-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To 12-11-2021
2)	MR. A DAS	25-10-2021	To 12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To 02-11-2021
4)	DR. B N GOGOI	27-10-2021	To 26-11-2021
5)	MR. L P SHARMA	25-10-2021	To 23-12-2021
6)	MR. R K JAIN	27-10-2021	To 10-12-2021
7)	MR. A DUTTA	01-11-2021	To 03-11-2021
8)	MR. S KHOUND	01-11-2021	To 03-11-2021



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**[ For Monday, 1st November 2021 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133 )  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 01-11-2021 TO 03-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
48	WP(C)/6062/2019 FIXED	MASON SUBASH CHANDER <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. P BARUAH MR TAPAS DAS	MRS S BARUAH ASSTT.S.G.I.
<b>ORDERS</b>				
49	I.A.(Civil)/1806/2021 WITH WP(C)/5886/2019 (D/O), B/O in WP(C)/5886/2019	PRATINDRA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R S CHAUHAN	GA, ASSAM SC, P H E

LEAVE NOTE OF ADVOCATES FOR 01/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021





**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Monday,1st November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 15**

**[CIVIL BENCH-III, CRIMINAL AND CIVIL BENCH- I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CRIMINAL REVISION PETITION) ALONG WITH THE  
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
35	Crl.Rev.P./149/2020 WITH LCR, FIXED	RAJIB PATOR <b>Versus</b> LUNA MOHAN PATOR	MR. N BORUAH MS B SAIKIA	MR. S DIHINGIA MR I HASSAN MS. P BHUYAN

LEAVE NOTE OF ADVOCATES FOR 01/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH, IF TIME PERMITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH, IF TIME PERMITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH, FROM ITEM NOS. 51 TO 100 ) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
51	AB/2791/2021 FIXED	SYED MINTUL AHMED @ HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH, FROM ITEM NOS. 1 TO 50 )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 01/11/2021

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1)	MR S SARMA	25-10-2021	To 12-11-2021
2)	MR. A DAS	25-10-2021	To 12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To 02-11-2021
4)	DR. B N GOGOI	27-10-2021	To 26-11-2021
5)	MR. L P SHARMA	25-10-2021	To 23-12-2021
6)	MR. R K JAIN	27-10-2021	To 10-12-2021
7)	MR. A DUTTA	01-11-2021	To 03-11-2021
8)	MR. S KHOUND	01-11-2021	To 03-11-2021



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**[ For Monday,1st November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 22**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-I, ALONG WITH THE FOLLOWING  
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
39	CRP/53/2019 P/H, BY SLIP	BIJOY LAL SUKLABAIIDYA AND ANR. <b>Versus</b> SUSHANTA KAR AND 4 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. S BISWAS MS. J KAKOTI MS P CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 01/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021